

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 132/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the assets under the Transmission System associated with immediate evacuation system for Nabinagar TPS in Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 7 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Arjun Malhotra, PGCIL

Date of Hearing : **7.2.2025**

Coram : Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

**Record of Proceedings**

The instant Petition had been filed for the truing up of the transmission tariff for the 2019-24 period and the determination of the tariff for the 2024-29 period in respect of the 400 kV D/C Nabinagar-Sasaram Transmission Line and associated 400 kV line bays at Sasaram Sub-station under the "Transmission System associated with immediate evacuation system for Nabinagar TPS" in the Eastern Region.

2. None were present on behalf of the Respondents despite notice.
3. After hearing the Petitioners' representative, the Commission directed the Petitioner to submit on an affidavit within a week, with an advance copy to the Respondents, the details of COD in respect of 4x250 MW Nabinagar Thermal Power Station (TPS) of the Bhartiya Rail Bijli Company Limited (BRBCL).
4. The Central Transmission Utility of India Limited (CTUIL) was directed to submit on an affidavit within a week, with an advance copy to the Respondents, the details of bills raised to BRBCL for the period of mismatch in respect of 4x250 MW Nabinagar TPS.
5. The Commission further directed the Respondents to file their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.



6. The Petition will be listed for further hearing on **25.3.2025**.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

